

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4556
ANSWERED ON:07.09.2012
DOMESTIC VIOLENCE
Dubey Shri Nishikant ;Rajesh Shri M. B.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the cases of domestic violence including emotional, sexual and physical violence are on the rise in the country;
- (b) if so, the details thereof along with the number of such cases reported during each of the last three years and the current year;
- (c) whether the Government has conducted any survey in this regard;
- (d) if so, the details and the outcome thereof; and
- (e) steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): As per the latest National Crime Records Bureau (NCRB) available data, total of 7803, 11718 and 9431 cases were registered under the Protection of Women from Domestic Violence Act (PWDVA), 2005 during 2009, 2010 and 2011 respectively which shows a mixed trend.

(c) to (e): As per National Family Health Survey III (2005-06) data, 35.4% of women in the age group of 15-49 and approximately 40% of women in case of ever married women have experienced physical or sexual violence. 6.7% of all women have experienced both physical and sexual forms of domestic violence. Further, the data suggests that both physical and sexual forms of domestic violence against women are higher in rural as compared to urban areas.

The Protection of Women from Domestic Violence Act, 2005 was brought into force w.e.f. 26th October, 2006. The Government has requested the State Governments and UT Administrations from time to time, to appoint Protection Officers, register Service Providers and notify Medical Facilities etc. for effective implementation of the Act. The Government in the Ministry of Home Affairs in consultation with the Ministry of Women and Child Development, issued a detailed Advisory to all the State Governments & Union Territory Administrations advising them, amongst others, to vigorously enforce the protection of women. The States have also been advised to sensitize the law enforcement machinery towards crime against women.